

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018] With
IA 521 of 2019
IA 79 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2020

Name of the Company:

Madhya Pradesh State Industrial Development
Corporation Ltd
V/s
Siddharth Tubes Ltd

Section:

IA for Directions/19/60(5)/7 IBC, 2016

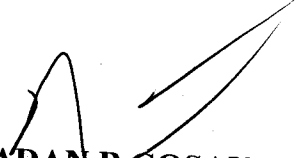
ORDER

Learned Counsel Ms. Krina Parikh appeared on behalf of Learned Counsel Mr. Arjun Sheth for Liquidator. Learned Counsel Mr. Vijyesh Atre appeared for Respondent no. 14. Learned Counsel Mr. Vishal Raval appeared for the Applicant in IA No. 78 of 2020. Learned Counsel Ms. Saumya Sharma appeared for the Respondent no. 1 - 3. Learned Counsel Ms. Natasha Shah appeared for the Respondent no. 2.

We direct Liquidator to file rejoinder, within two weeks (not more than five pages) by serving an advance copy to the other sides.

Further, the Learned Counsel for the Applicant requested to implead Financial Creditor as Respondent i.e. Madhya Pradesh State Industrial Development Corporation Ltd. The matter stands adjourned for further consideration to 22.10.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 4th day of September, 2020.